

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517

(IB)-637(PB)/2018

IA/2508/2022, IA/2516/2023, IA/2734/2023

IN THE MATTER OF:

Punjab National Bank

.....Applicant

Vs.

M/s. General Power Company Pvt. Ltd.

.....Respondent

SECTION

U/s 7 of (IBC) in Liq.

Order delivered on 23.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Iswar Mohapatra, Mr. Markandey Kr. Singh, Advs.

ORDER

Due to paucity of time, the matter is listed on **09.09.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**